

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.44 of 2019

IN THE MATTER OF:

Tumkur Vajram Shetty Jayawanth & Anr.

...Appellants

Versus

Agile Labs Pvt. Ltd. & Ors.

...Respondents

For Appellants: Shri N. Sharath and Shri M. Pretham, Advocates

**For Respondents: Shri Saransh Jain, Advocate (R-1, R-2 and R-14)
Shri Vikram Negde and Shri Shantanu Lakhota,
Advocates (R-7 to R-13)**

O R D E R

06.02.2020 None present for Respondents 3 to 6 and 15 and 16.
Counsel for Appellants states that they have been served. Appellants may prepare brief notes of arguments not more than three pages referring to documents concerned they want to refer to in the course of arguments along with page numbers.

List the Appeal for hearing on 19th March, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md